

ITEM NO.1+2 Court 3 (Video Conferencing) SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 4634/2014

(Arising out of impugned final judgment and order dated 30-04-2014
in CRLA No. 1132/2012 passed by the High Court Of Judicature At
Bombay)

VIJAY MADANLAL CHOUDHARY & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

IA No. 2104/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 59849/2021 - INTERVENTION APPLICATION)

WITH

SLP(CrI) No. 5252/2021 (II-C)

IA No. 101769/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 101771/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 87669/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84999/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84987/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 84989/2021 - EXEMPTION FROM FILING O.T.

IA No. 87668/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(CrI.) No. 91/2020 (X)

IA No. 37028/2020 - GRANT OF INTERIM RELIEF)

SLP(C) No. 28922/2011 (XII-A)

SLP(C) No. 29273/2011 (XII-A)

SLP(CrI) No. 9987/2015 (II-C)

SLP(CrI) No. 10018/2015 (II-C)

IA No. 134177/2021 - INTERVENTION/IMPLEADMENT)

SLP(CrI) No. 10019/2015 (II-C)

IA No. 20299/2015 - appln. for exempt from filing c/c.

IA No. 134181/2021 - INTERVENTION/IMPLEADMENT)

SLP(CrI.)...CRLMP No. 21254/2015 (II-B)

IA No. 138127/2021 - INTERVENTION/IMPLEADMENT)

T.P.(CrI.) No. 151-157/2016 (XVI-A)

IA No. 6531/2016 - STAY APPLICATION)

CrI.A. No. 391-392/2018 (II-C)

IA No. 87756/2021 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 89201/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 28162/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 27787/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 1210/2018 (II)

W.P.(Cr1.) No. 226/2018 (X)

IA No. 130193/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 134922/2018 - STAY APPLICATION)

T.P.(C) No. 1583/2018 (XVI-A)

IA No. 136656/2018 - EX-PARTE STAY)

SLP(Cr1) No. 6834/2019 (II-C)

IA No. 116701/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 212/2019 (X)

IA No. 115668/2019 - STAY APPLICATION)

Cr1.A. No. 1270/2017 (II-C)

IA No. 99001/2021 - CLARIFICATION/DIRECTION
 IA No. 44917/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 85552/2018 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 66/2021 (X)

IA No. 33407/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 33409/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 22236/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 15182/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 20340/2021 - EXEMPTION FROM FILING O.T.
 IA No. 22233/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 20339/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 15179/2021 - STAY APPLICATION)

Cr1.A. No. 1269/2017 (II-C)

IA No. 98988/2021 - CLARIFICATION/DIRECTION
 IA No. 70924/2020 - EARLY HEARING APPLICATION
 IA No. 85412/2018 - GRANT OF INTERIM RELIEF
 IA No. 126584/2021 - INTERVENTION/IMPLEADMENT)

SLP(Cr1) No. 993/2016 (II-A)

IA No. 2069/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 2068/2016 - EXEMPTION FROM FILING O.T.
 IA No. 2070/2016 - PERMISSION TO FILE ANNEXURES
 IA No. 2067/2016 - PERMISSION TO FILE LENGTHY LIST OF DATES)

T.P.(Cr1.) No. 150/2016 (XVI-A)
IA No. 6523/2016 - STAY APPLICATION)

W.P.(Cr1.) No. 152/2016 (X)
IA No. 17469/2016 - STAY APPLICATION)

SLP(Cr1.)...CRLMP No. 6051/2017 (II-B)
IA No. 6051/2017 - CONDONATION OF DELAY IN FILING
IA No. 102336/2018 - INTERVENTION APPLICATION)

SLP(Cr1) No. 2890/2017 (II-A)

Cr1.A. No. 1271-1272/2017 (II-C)
IA No. 98993/2021 - CLARIFICATION/DIRECTION
IA No. 44991/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 85416/2018 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 5487/2017 (II-A)
IA No. 69536/2017 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 63437/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 202/2017 (X)
IA No. 132490/2017 - STAY APPLICATION)

Cr1.A. No. 223/2018 (II-C)

SLP(Cr1) No. 1701-1703/2018 (II-C)

SLP(Cr1) No. 1705/2018 (II-C)

W.P.(Cr1.) No. 26/2018 (X)
IA No. 24123/2019 - GRANT OF BAIL
IA No. 16169/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 33/2018 (X)
IA No. 21629/2018 - STAY APPLICATION)

SLP(Cr1) No. 1534/2018 (II-A)
IA No. 24496/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 9360/2018 (II-C)
IA No. 61408/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 36874/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 36876/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 9365/2018 (II-C)
IA No. 36904/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 2971/2018 (II-A)**IA No. 48451/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****IA No. 57092/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)****T.C.(Cr1.) No. 4/2018 (XVI-A)****IA No. 127388/2021 - CLARIFICATION/DIRECTION****IA No. 59725/2020 - EXEMPTION FROM FILING AFFIDAVIT****IA No. 51388/2021 - INTERVENTION APPLICATION****IA No. 59717/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)****W.P.(Cr1.) No. 75/2018 (X)****IA No. 50988/2018 - GRANT OF INTERIM RELIEF)****Diary No(s). 17000/2018 (II-C)****IA No. 125876/2018 - CONDONATION OF DELAY IN FILING****IA No. 125877/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS****IA No. 125878/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)****W.P.(Cr1.) No. 251/2018 (X)****IA No. 135004/2018 - STAY APPLICATION)****W.P.(Cr1.) No. 309/2019 (X)****IA No. 170286/2019 - EX-PARTE STAY)****W.P.(Cr1.) No. 306/2019 (X)****IA No. 169979/2019 - APPROPRIATE ORDERS/DIRECTIONS)****W.P.(Cr1.) No. 33/2021 (X)****IA No. 9307/2021 - EXEMPTION FROM FILING AFFIDAVIT****IA No. 7042/2021 - GRANT OF INTERIM RELIEF****IA No. 9305/2021 - GRANT OF INTERIM RELIEF****IA No. 9304/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)****W.P.(Cr1.) No. 40/2021 (X)****IA No. 8389/2021 - EX-PARTE AD-INTERIM RELIEF****IA No. 10085/2021 - EXEMPTION FROM FILING AFFIDAVIT****IA No. 10084/2021 - GRANT OF INTERIM RELIEF****IA No. 10082/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)****Cr1.A. No. 793-794/2018 (II-C)****Diary No(s). 17462/2018 (II-C)****IA No. 79616/2018 - CONDONATION OF DELAY IN FILING****IA No. 79617/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

SLP(Cr1) No. 4078/2018 (II-A)

IA No. 68570/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 117/2018 (X)

IA No. 72449/2018 - APPLICATION FOR INTERIM BAIL

IA No. 104894/2018 - CLARIFICATION/DIRECTION)

SLP(Cr1) No. 5444/2018 (II-A)

IA No. 85624/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 85625/2018 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20250/2018 (II-C)

IA No. 81201/2018 - CONDONATION OF DELAY IN FILING

IA No. 81202/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 7408/2018 (II-A)

(FOR ADMISSION and I.R. and IA No.116651/2018-CONDONATION OF DELAY IN FILING and IA No.116653/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

W.P.(Cr1.) No. 173/2018 (X)

IA No. 105204/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 175/2018 (X)

IA No. 105845/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 18121/2021 - CLARIFICATION/DIRECTION

IA No. 5980/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 127658/2021 - VACATING STAY)

W.P.(Cr1.) No. 184/2018 (X)

IA No. 110240/2018 - STAY APPLICATION)

SLP(Cr1) No. 6922/2018 (II-A)

IA No. 117382/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 22433/2019 - GRANT OF BAIL)

SLP(Cr1) No. 8156/2018 (II-C)

(FOR ADMISSION and I.R. and IA No.139282/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

T.C.(Cr1.) No. 5/2018 (XVI-A)

W.P.(Cr1.) No. 309/2018 (X)

IA No. 168460/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 163646/2018 - STAY APPLICATION)

SLP(Cr1) No. 244/2019 (II-A)

IA No. 3704/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 4322-4324/2019 (II-A)

IA No. 75223/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 158473/2021 - INTERVENTION APPLICATION)

W.P.(Cr1.) No. 253/2019 (X)

IA No. 138111/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 287/2019 (X)

IA No. 158940/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 303/2019 (X)

IA No. 169784/2019 - GRANT OF INTERIM RELIEF

IA No. 147389/2021 - INTERVENTION APPLICATION)

W.P.(Cr1.) No. 313/2019 (X)

IA No. 171043/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 365/2019 (X)

IA No. 82318/2021 - APPLICATION FOR PERMISSION

IA No. 194060/2019 - EX-PARTE AD-INTERIM RELIEF)

SLP(Cr1) No. 647/2020 (II-C)

(FOR ADMISSION and I.R.)

W.P.(Cr1.) No. 61/2020 (X)

IA No. 25753/2020 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 5174/2021 (II)

IA No. 82936/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 82935/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 6338/2021 (II-B)

IA No. 104987/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 137897/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 9/2019 (X)

(FOR ADMISSION and IA No.5688/2019-STAY APPLICATION

W.P.(Cr1.) No. 16/2019 (X)

(FOR ADMISSION and IA No.9887/2019-STAY APPLICATION

Cr1.A. No. 682/2019 (II-C)

(FOR ADMISSION and I.R. and IA No.55863/2019-CONDONATION OF DELAY IN FILING)

SLP(Cr1) No. 3647/2019 (II-A)

W.P.(Cr1.) No. 267/2019 (X)
IA No. 148193/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 286/2019 (X)
IA No. 158935/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 49/2020 (X)
IA No. 21442/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 52783/2020 - CLARIFICATION/DIRECTION
IA No. 52785/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52780/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52779/2020 - INTERVENTION/IMPLEADMENT)

W.P.(Cr1.) No. 305/2019 (X)
IA No. 169856/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 118/2019 (X)
IA No. 64782/2019 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Cr1.) No. 288/2019 (X)
IA No. 160169/2019 - EX-PARTE STAY
IA No. 171923/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 163038/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 4546/2019 (II-A)
IA No. 78551/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 5153/2019 (II-A)
IA No. 74785/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 74786/2019 - EXEMPTION FROM FILING O.T.
IA No. 74788/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 22529/2018 (II)
IA No. 162424/2018 - CONDONATION OF DELAY IN FILING
IA No. 162428/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS
IA No. 162430/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 134877/2021 - EXEMPTION FROM FILING O.T.
IA No. 162432/2018 - EXEMPTION FROM FILING O.T.
IA No. 134873/2021 - MODIFICATION OF COURT ORDER
IA No. 134876/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 336/2018 (X)
IA No. 94053/2019 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 182548/2018 - EX-PARTE STAY)

W.P.(Cr1.) No. 49/2019 (X)
 IA 134688/2019 - FOR INTERVENTION APPLICATION
 IA No. 28965/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 119/2019 (X)
 IA No. 66758/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 147/2019 (X)
 IA No. 82658/2019 - CLARIFICATION/DIRECTION
 IA No. 150387/2019 - MODIFICATION)

SLP(Cr1) No. 5350/2019 (II-C)
 IA No. 91379/2019 - EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No. 173/2019 (X)
 IA No. 93366/2019 - STAY APPLICATION
 IA No. 60235/2020 - VACATING STAY)

W.P.(Cr1.) No. 205/2019 (X)
 IA No. 111298/2019 - EX-PARTE STAY
 IA No. 88429/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 88424/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 217/2019 (X)
 IA No. 119137/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 119199/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 239/2019 (X)
 IA No. 132358/2019 - EX-PARTE STAY
 IA No. 138372/2019 - PERMISSION TO FILE AMENDED WRIT PETITION)

W.P.(Cr1.) No. 244/2019 (X)
 IA No. 137767/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 134058/2019 - STAY APPLICATION)

SLP(Cr1) No. 8111/2019 (II-C)
 IA No. 136727/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(Cr1) No. 8174/2019 (II-C)
 IA No. 137540/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

W.P.(Cr1.) No. 272/2019 (X)
 IA No. 150219/2019 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 9541/2019 (II-A)
 (FOR ADMISSION and I.R. and IA No.152175/2019-CONDONATION OF DELAY
 IN FILING and IA No.152176/2019-EXEMPTION FROM FILING C/C OF THE
 IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 261/2019 (X)
IA No. 143533/2019 - EX-PARTE STAY)

W.P.(Cr1.) No. 263/2019 (X)
IA No. 144415/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 266/2019 (X)
IA No. 147155/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 273/2019 (X)
IA No. 150911/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 283/2019 (X)
IA No. 158461/2019 - CLARIFICATION/DIRECTION)

W.P.(Cr1.) No. 285/2019 (X)
IA No. 158938/2019 - STAY APPLICATION)

SLP(Cr1) No. 9652/2019 (II-B)
IA No. 161111/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 298/2019 (X)
IA No. 165710/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 299/2019 (X)
IA No. 167367/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 308/2019 (X)
IA No. 170162/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 9/2020 (X)
IA No. 3789/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 5304/2020 - GRANT OF INTERIM RELIEF
IA No. 5303/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 35/2020 (X)
IA No. 17661/2020 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Cr1.) No. 140/2020 (X)
IA 51028/2020 EXEMPTION FROM FILING AFFIDAVIT
IA 51029/2020 EX-PARTE BAIL
IA 23302/2021 CLARIFICATION/DIRECTION)

SLP(Cr1) No. 1586/2021 (II)
IA No. 25623/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 47/2021 (X)
IA No. 10811/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10755/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 10754/2021 - GRANT OF INTERIM RELIEF
 IA No. 10810/2021 - GRANT OF INTERIM RELIEF
 IA No. 10809/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

T.C.(Cr1.) No. 3/2018 (XVI-A)

Cr1.A. No. 1114/2018 (II-C)

IA No. 123586/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 123588/2018 - EXEMPTION FROM FILING O.T.
 IA No. 90897/2019 - RECALLING THE COURTS ORDER)

Cr1.A. No. 1115/2018 (II-C)

IA No. 123596/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 123598/2018 - EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No. 333/2018 (X)

IA No. 179541/2018 - EX-PARTE STAY
 IA No. 59075/2019 - INTERVENTION APPLICATION
 IA No. 25349/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 123733/2021 - VACATING STAY)

SLP(Cr1) No. 11049/2018 (II-B)

(FOR ADMISSION and I.R. and IA No.183006/2018-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 122/2019 (X)

IA No. 69064/2019 - EX-PARTE AD-INTERIM RELIEF
 IA No. 72083/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 127/2019 (X)

IA No. 71331/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 139/2019 (X)

IA No. 77144/2019 - CLARIFICATION/DIRECTION)

W.P.(Cr1.) No. 326/2019 (X)

IA No. 91947/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 91949/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 175695/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 346/2019 (X)

IA No. 187766/2019 - CLARIFICATION/DIRECTION
 IA No. 190866/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 367/2019 (X)

IA No. 82301/2021 - APPLICATION FOR PERMISSION
 IA No. 194089/2019 - EX-PARTE STAY)

SLP(Cr1) No. 1732/2020 (II-B)

IA No. 28053/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 618/2020 (II-B)

IA 20830/2021 INTERIM BAIL

IA No. 13683/2020 - EXEMPTION FROM FILING O.T.

IA No. 60234/2021 - GRANT OF INTERIM RELIEF

IA No. 48649/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 28/2020 (X)

IA No. 12366/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 14593/2020 - GRANT OF INTERIM RELIEF

IA No. 14592/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2023/2020 (II-B)

IA No. 29932/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 36/2020 (X)

IA No. 17677/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22439/2020 - GRANT OF INTERIM RELIEF

IA No. 22438/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 39/2020 (X)

IA No. 18144/2020 - CLARIFICATION/DIRECTION)

W.P.(Cr1.) No. 60/2020 (X)

IA No. 25748/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 93/2020 (X)

IA No. 37431/2020 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Cr1.) No. 124/2020 (X)

IA No. 48947/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 47827/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 48967/2020 - EXEMPTION FROM FILING AFFIDAVIT)

SLP(Cr1) No. 2814/2020 (II-B)

IA No. 53364/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 53363/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 137/2020 (X)

(FOR ADMISSION and IA No.49855/2020-EX-PARTE STAY and IA No.49859/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT

W.P.(Cr1.) No. 142/2020 (X)

IA No. 58201/2020 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 51091/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 58202/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 53018/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 51095/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 53017/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 145/2020 (X)

IA 51384/2020 EX-PARTE AD-INTERIM RELIEF
 IA No. 51385/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
 VAKALATNAMA/OTHER DOCUMENT
 IA No. 60275/2020 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 100913/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 60276/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 58550/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 52911/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 100911/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 52909/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 58549/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 184/2020 (X)

IA No. 72754/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
 IA No. 78082/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 63841/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 78081/2020 - EXEMPTION FROM FILING O.T.
 IA No. 63840/2020 - EXEMPTION FROM FILING O.T.
 IA No. 63839/2020 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 3474/2020 (II-C)

IA No. 70385/2020 - APPLICATION FOR EXEMPTION FROM FILING TYPED
 DOCUMENTS
 IA No. 89321/2021 - APPLICATION FOR PERMISSION
 IA No. 89200/2021 - APPLICATION FOR PERMISSION
 IA No. 59525/2021 - CLARIFICATION/DIRECTION
 IA No. 27759/2021 - CLARIFICATION/DIRECTION
 IA No. 59526/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 78152/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 76660/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 70383/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 78151/2020 - INTERVENTION APPLICATION
 IA No. 101404/2020 - MODIFICATION OF COURT ORDER)

W.P.(Cr1.) No. 223/2020 (X)

IA No. 75948/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 75945/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 387/2020 (X)

IA No. 125843/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 5/2020 (X)

IA No. 2920/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 5307/2020 - GRANT OF INTERIM RELIEF
 IA No. 5306/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 25298/2020 - VACATING STAY)

W.P.(Cr1.) No. 90/2020 (X)

IA No. 36972/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 89/2020 (X)

IA No. 36921/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 109521/2020 - EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No. 239/2020 (X)

IA No. 80480/2020 - EXEMPTION FROM FILING O.T.
 IA No. 90308/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 259/2020 (X)

IA No. 84335/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
 IA No. 110831/2021 - INTERIM BAIL
 IA No. 100793/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 49133/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 221/2020 (X)

IA No. 75282/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
 VAKALATNAMA/OTHER DOCUMENT
 IA No. 81630/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 75272/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 228/2020 (X)

IA No. 78970/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 240/2020 (X)

IA No. 84872/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 81085/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 81081/2020 - GRANT OF INTERIM RELIEF
 IA No. 118714/2020 - INTERVENTION APPLICATION
 IA No. 84870/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 267/2020 (X)

IA No. 90575/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 286/2020 (X)

IA No. 97389/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 285/2020 (X)

IA No. 97385/2020 - EX-PARTE AD-INTERIM RELIEF)
SLP(Cr1) No. 6660/2020 (II-B)

IA No. 129098/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 329/2020 (X)

IA No. 116478/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 109924/2020 - GRANT OF INTERIM RELIEF

IA No. 109922/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 366/2020 (X)

IA No. 132089/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 131096/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 123103/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 120975/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 132106/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 120973/2020 - GRANT OF INTERIM RELIEF

IA No. 131094/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 380/2020 (X)

IA No. 123761/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 130255/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 123762/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 130253/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 6172/2020 (II-A)

IA No. 125314/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 385/2020 (X)

IA 126173/2020 APPLICATION FOR PERMISSION

IA 126177/2020 GRANT OF INTERIM RELIEF APPLICATION

IA 19951/2021 VACATION OF INTERIM ORDER)

SLP(Cr1) No. 6303/2020 (II-C)

IA No. 130250/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127847/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127838/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 130247/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1401/2020 (X)

IA No. 131947/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127932/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127929/2020 - GRANT OF INTERIM RELIEF

IA No. 131946/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 404/2020 (X)

IA No. 16319/2021 - APPLICATION FOR PERMISSION

IA No. 3968/2021 - EARLY HEARING APPLICATION

IA No. 132139/2020 - GRANT OF INTERIM RELIEF

IA No. 132137/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 411/2020 (X)

IA No. 133771/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT

IA No. 132437/2020 - GRANT OF INTERIM RELIEF

IA No. 131944/2020 - GRANT OF INTERIM RELIEF

IA No. 132429/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 410/2020 (X)

IA No. 133779/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT

IA No. 132445/2020 - GRANT OF INTERIM RELIEF

IA No. 131932/2020 - GRANT OF INTERIM RELIEF

IA No. 132442/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 4/2021 (X)

IA No. 1068/2021 - GRANT OF BAIL

IA No. 4002/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

IA No. 1069/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 11/2021 (X)

IA No. 2064/2021 - GRANT OF BAIL

IA No. 2065/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 6/2021 (X)

IA No. 1520/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 3711/2021 - GRANT OF INTERIM RELIEF

IA No. 3709/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 18/2021 (X)

IA No. 2681/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 2677/2021 - GRANT OF BAIL

IA No. 3254/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 19/2021 (X)

IA No. 2793/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 4007/2021 - GRANT OF INTERIM RELIEF

IA No. 4006/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 21/2021 (X)

IA No. 6108/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 3169/2021 - GRANT OF BAIL

IA No. 6114/2021 - INTERVENTION/IMPLEADMENT

IA No. 6105/2021 - INTERVENTION/IMPLEADMENT

IA No. 6115/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 27/2021 (X)

IA No. 10632/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 5546/2021 - STAY APPLICATION)

SLP(Cr1) No. 1107/2021 (II-A)

IA No. 17149/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 3439/2021 (II-C)

IA No. 58096/2021 - EXEMPTION FROM FILING O.T.
IA No. 73763/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 5536/2020 (II-C)

W.P.(C) No. 56/2021 (X)

IA No. 5402/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 13343/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7940/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7938/2021 - GRANT OF INTERIM RELIEF
IA No. 13342/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 7937/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(Cr1) No. 1031/2021 (II-A)

IA No. 15929/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 21059/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1073/2021 (II-A)

IA No. 16413/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 1072/2021 (II-A)

IA No. 16387/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 69/2021 (X)

IA No. 15955/2021 - STAY APPLICATION)

SLP(Cr1) No. 3366/2020 (II-A)

(FOR ADMISSION and I.R.)

SLP(Cr1) No. 1355/2021 (II-C)

IA No. 21567/2021 - EXEMPTION FROM FILING O.T.
IA No. 30406/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1855/2021 (II-C)

W.P.(Cr1.) No. 52/2020 (X)

IA No. 23506/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 311/2020 (X)

IA No. 103589/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 429/2020 (X)

IA No. 135319/2020 - CLARIFICATION/DIRECTION

IA No. 135323/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 3267/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 300/2019 (X)

W.P.(Cr1.) No. 169/2020 (X)

IA No. 58284/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 59774/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 58286/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 59769/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1920/2021 (II-C)

IA No. 30939/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 30938/2021 - EXEMPTION FROM FILING O.T.

IA No. 32944/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2237/2021 (II-C)

SLP(Cr1) No. 2250/2021 (II-C)

SLP(Cr1) No. 2818/2021 (II-C)

SLP(Cr1) No. 2050-2054/2021 (II-C)

IA No. 29382/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 29381/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 179/2021 (X)

IA No. 57239/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 199/2021 (X)

IA No. 60523/2021 - EX-PARTE AD-INTERIM RELIEF)

SLP(Cr1) No. 3769/2021 (II-C)

IA No. 62209/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 3813/2021 (II-C)

IA No. 62663/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 3921/2021 (II-C)

(FOR ADMISSION and I.R.)

SLP(Cr1) No. 3228/2021 (II-C)
(FOR ADMISSION and I.R.)

SLP(Cr1) No. 3274/2021 (II-C)
(FOR ADMISSION and I.R.)

W.P.(Cr1.) No. 263/2021 (X)
IA No. 69932/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 69931/2021 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 268/2021 (X)
IA No. 70713/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 70711/2021 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 4024/2021 (II-C)
IA No. 71240/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 207/2021 (X)
IA No. 62097/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 62096/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 289/2019 (X)
IA No. 160443/2019 - GRANT OF INTERIM RELIEF
IA No. 172506/2019 - INTERVENTION APPLICATION)

W.P.(Cr1.) No. 144/2021 (X)
IA No. 42289/2021 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 282/2021 (X)
IA 75118/2021 - STAY APPLICATION
IA 75123/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA 76376/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA 76378/2021 EXEMPTION FROM FILING AFFIDAVIT)

SLP(Cr1) No. 4834/2021 (II-A)
IA No. 77263/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 77259/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 77260/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 2435/2021 (II-C)

W.P.(Cr1.) No. 301/2021 (X)
IA No. 83801/2021 - EX-PARTE STAY
IA No. 111073/2021 - EXEMPTION FROM FILING O.T.
IA No. 91205/2021 - EXEMPTION FROM FILING O.T.
IA No. 83803/2021 - EXEMPTION FROM FILING O.T.
IA No. 111071/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 91203/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES**IA No. 119971/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES****IA No. 119970/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)****SLP(Cr1) No. 260/2020 (II-A)****(FOR ADMISSION and I.R****IA No. 190953/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****IA No. 53300/2021 - GRANT OF BAIL)****Diary No(s). 8626/2021 (II-A)****IA No. 60674/2021 - CONDONATION OF DELAY IN FILING****IA No. 60675/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)****SLP(C) No. 28394/2011 (XII-A)****SLP(Cr1) No. 609/2021 (II)****IA No. 8473/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)****SLP(Cr1) No. 734/2021 (II)****IA No. 10547/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)****SLP(Cr1) No. 5652/2021 (II-C)****IA No. 92919/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)****SLP(Cr1) No. 1440/2021 (II-C)****IA No. 22936/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)****SLP(Cr1) No. 5457/2021 (II-C)****IA No. 100532/2021 - EXEMPTION FROM FILING AFFIDAVIT****IA No. 89452/2021 - EXEMPTION FROM FILING AFFIDAVIT****IA No. 89451/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****IA No. 100530/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)****SLP(Cr1) No. 10627/2019 (II-C)****IA No. 145024/2021 - CLARIFICATION/DIRECTION)****SLP(Cr1) No. 3514/2021 (II-A)****IA No. 58973/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)****SLP(Cr1) No. 6128/2020 (II-A)****IA No. 124481/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

W.P.(Cr1.) No. 303/2021 (X)

IA No. 112627/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 83996/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 83990/2021 - STAY APPLICATION)

SLP(Cr1) No. 5696-5697/2021 (II-C)

IA No. 93552/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 93554/2021 - EXEMPTION FROM FILING O.T.
 IA No. 94652/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 93550/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

**W.P.(Cr1.) No. 323/2021 (X)
(FOR ADMISSION)****W.P.(Cr1.) No. 305/2021 (X)**

IA No. 84309/2021 - EXEMPTION FROM FILING O.T.
 IA No. 84312/2021 - GRANT OF INTERIM RELIEF
 IA No. 84310/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 370/2021 (X)

IA No. 108867/2021 - EX-PARTE AD-INTERIM RELIEF)

SLP(C) No. 8764-8767/2021 (XII)

IA No. 76722/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 359/2021 (X)

IA No. 106832/2021 - EX-PARTE STAY
 IA No. 106833/2021 - INTERIM BAIL)

SLP(Cr1) No. 6847/2021 (II-B)

IA No. 114617/2021 - APPLICATION FOR PERMISSION
 IA No. 113593/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 3629/2021 (II-C)

IA No. 60125/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 1403/2021 (II-B)

(FOR ADMISSION and I.R.
 IA No. 51338/2021 - CANCELLATION OF BAIL
 IA No. 116770/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 116769/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 6456/2020 (II-B)

IA No. 131870/2020 - APPLICATION FOR PERMISSION
 IA No. 131873/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 98957/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 453/2021 (X)
IA No. 140459/2021 - STAY APPLICATION)

SLP(C) No. 20310/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.81640/2020-CONDONATION OF DELAY IN FILING)

SLP(Cr1) No. 6189/2021 (II-C)
(FOR ADMISSION and I.R. and IA No.102061/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.102062/2021-EXEMPTION FROM FILING O.T. and IA No.102337/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.102060/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 8429/2021 (II-B)
(FOR ADMISSION and I.R. and IA No.141772/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT.)

W.P.(Cr1.) No. 454/2021 (X)
FOR ADMISSION and IA No.140537/2021-STAY APPLICATION.
IA No. 146959/2021 - PERMISSION TO FILE AMENDED WRIT PETITION

W.P.(Cr1.) No. 475/2021 (X)
(FOR ADMISSION.)

W.P.(Cr1.) No. 532/2021 (X)
(FOR ADMISSION)

T.P.(Cr1.) No. 435/2021 (XVI-A)
(FOR ADMISSION and IA No.132611/2021-EX-PARTE STAY)

Diary No(s). 31616/2021 (II-A)
(FOR ADMISSION and I.R. and IA No.11491/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.11490/2022-PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER)

SLP(CRL)No(s). 7021-7023/2021 (II-C)
IA No. 116724/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 15-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

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Mr. Nishant Rao, Adv.
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Mr. Asif Ahmad, Adv.
Mr. Adityaa Raju, Adv.

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Mr. Shri Singh, Adv.
Mr. Vishal Prasad, Adv.
Ms. Chitraklekha Das, Adv.
Mr. Nikhil Parikshith, Adv.
Mr. Asif Ahmad, Adv.
Mr. Adityaa Raju, Adv.
Mr. Dewang Singh Chauhan, Adv.
Mr. Chirag Madan, Adv.
Ms. Shubhangini Jain, Adv.
Mr. Sayandeep Paharii, Adv.
Ms. Padma Venkataraman, Adv.
M/S. Plr Chambers And Co., AOR

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Vivek Reddy, Sr. Adv.
Mrs. Shally Bhasin, AOR
Mr. Pratik Reddy, Adv.
Mr. Victor Das, Adv.
Ms. Anvesha Padhi, Adv.

Ms. Madhavi Agrawal, Adv.
Mr. Mohit Rai, Adv.

Mr. Vikram Chaudhri, Sr. Adv.
Mr. Atul Agarwal, Adv.
Mr. Sourabh Kumar Mishra, Adv.
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Mr. Vikram Chaudhri, Sr. Adv.
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Ms. Ria Khanna, Adv.
Mr. Devanshu Yadav, Adv.

Mr. Vikram Chaudhari, Sr. Adv.
Mr. Raktim Gogoi, Adv.
Mr. Varun Shekhar, Adv.
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For further arguments, list these matters on
16.02.2022.

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